

In the National Company Law Tribunal, Jaipur

Item No. 107

CP No. (IB)-54/7/JPR/2019

UNDER SECTION 7 of IBC, 2016

In the matter of:

Vidya Educare Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Prayag Polytech Pvt. Ltd.

.....Respondent

Order delivered on 08.08.2019

**Coram: DR. POONDLA BHASKARA MOHAN, MEMBER (JUDICIAL)
SH. RAGHU NAYYAR, MEMBER(TECHNICAL)**

For Petitioner (s) : Yogesh Pujari, Adv.

For Respondent(s) : Puneet Maheshwari, Proxy Counsel

ORDER

Mr. Puneet Maheshwari, Learned Proxy Counsel appearing for the Respondent requests adjournment. The counsel for the applicant has no objection.

Post the matter on 06.09.2019.

Sd-

**SH. RAGHU NAYYAR,
MEMBER (TECHNICAL)**

Sd-

**(DR. POONDLA BHASKARA MOHAN)
MEMBER (JUDICIAL)**